

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1476
ANSWERED ON:01.12.2005
RESERVED VACANCIES FOR DISABLED PERSONS
Barad Shri Jashubhai Dhanabhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Persons with disabilities Act, 1995 provides three percent reservation for disabled persons in Government establishments against the identified posts;
- (b) if so, the number of posts lying vacant in respect of disabled persons; and
- (c) the time by which these posts are likely to be filled?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) Yes, Sir.
- (b) The information regarding number of vacant posts identified for persons with disabilities is not centrally maintained.
- (c) Since the recruitment is a continuous process, no time frame for filling up the Vacancies can be fixed.